

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1148/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: Laxman Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Chinnappa		

ORDER

CSP 1141/230-232/NCLT/MB/MAH/2017
CSP 1142/230-232/NCLT/MB/MAH/2017
CSP 1143/230-232/NCLT/MB/MAH/2017
CSP 1144/230-232/NCLT/MB/MAH/2017
CSP 1145/230-232/NCLT/MB/MAH/2017
CSP 1146/230-232/NCLT/MB/MAH/2017
CSP 1147/230-232/NCLT/MB/MAH/2017
CSP 1148/230-232/NCLT/MB/MAH/2017
CSP 1149/230-232/NCLT/MB/MAH/2017
CSP 1150/230-232/NCLT/MB/MAH/2017
CSP 1151/230-232/NCLT/MB/MAH/2017
CSP 1152/230-232/NCLT/MB/MAH/2017
CSP 1153/230-232/NCLT/MB/MAH/2017
CSP 1154/230-232/NCLT/MB/MAH/2017
CSP 1155/230-232/NCLT/MB/MAH/2017
CSP 1156/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)